

**HIGH COURT OF SIKKIM
GANGTOK**

No. **03**/HCS

Dated : **04/4/2025**

N-O-T-I-F-I-C-A-T-I-O-N

In continuation to Notification No. **53/Confdl/HCS dated 09/12/2024**, it is hereby notified for general information that **15th April 2025 (Tuesday)** shall be observed as holiday for the **High Court of Sikkim** on account of **Poila Baisakh**.

By Order,

**Sd/-
REGISTRAR
HIGH COURT OF SIKKIM**

Memo No: 258-97/HCS

Dated: 4.4.25

Copy to:

1. Secretary General, Supreme Court of India, New Delhi;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi;
3. Registrar General, High Court of
4. President, Bar Association of India, New Delhi;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
7. Additional Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Sikkim;
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
13. Advocate General, Government of Sikkim, Gangtok;
14. Chief Secretary, Government of Sikkim, Gangtok;
15. Secretary, Home Department, Government of Sikkim, Gangtok;
16. Director General of Police, Police Headquarter, Gangtok;
17. Registrar General, High Court of Sikkim;
18. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice;
19. All District & Sessions Judge;
20. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim;
21. Member Secretary, Sikkim State Legal Services Authority;
22. Director, Sikkim Judicial Academy;
23. Central Project Coordinator, High Court of Sikkim;
24. Deputy Director, Sikkim Judicial Academy;
25. All Chief Judicial Magistrate-cum-Civil Judge (SD);
26. All Civil Judge-cum-Judicial Magistrates;
27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
28. President, High Court Bar Association, Gangtok;
29. President, Namchi Bar Association, Namchi;
30. Deputy Solicitor General of India, Gangtok;
31. Additional Secretary, Home Department for publication in the Government Gazette;
32. All Section In-charge, High Court of Sikkim;
33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
34. Notice Board;
35. Guard file and
36. File.


REGISTRAR (JUDICIAL SERVICE)